## GOVERNMENT OF INDIA MINISTRY OF POWER

# LOK SABHA STARRED QUESTION NO.277 TO BE ANSWERED ON 11.07.2019

#### **24-HOUR POWER SUPPLY**

### †\*277. SHRI DHARAMBIR SINGH:

Will the Minister of POWER be pleased to state:

- (a) whether most of the villages receive power supply only for 2-4 hours a day even today and if so, the details thereof;
- (b) whether any plan/scheme has been formulated to provide 24-hour power supply in the said villages and if so, the details thereof;
- (c) the number of cases relating to power theft and distribution/transmission loss which came to light of the Government during the last three years, State/UT-wise including Haryana;
- (d) the steps taken by the Government to check/stop such theft/loss; and
- (e) the time by which 24-hour power supply is likely to be provided to all villages of the country in each State/UT including Haryana?

#### ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) to (e): A Statement is laid on the Table of the House.

\*\*\*\*\*

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO.277 TO BE ANSWERED IN THE LOK SABHA ON 11.07.2019 REGARDING 24-HOUR POWER SUPPLY.

\*\*\*\*\*

- (a) & (b): Electricity is a concurrent list subject and distribution of electricity & management of associated functions is carried out by the concerned State Government / Distribution utility. States/UTs have entered into Memorandum of Understanding (MoU) with the Government of India for providing 24x7 power supply to all households, industrial & commercial consumers from April, 2019 and adequate supply of power to agricultural consumers as per State policy. Government of India is supplementing the efforts of the States through its schemes including Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Integrated Power Development Scheme (IPDS), Pradhan Mantri Sahaj Bijli Har Ghar Yojana-Saubhagya and Ujjwal Discom Assurance Yojana (UDAY). As reported, 18 States are already providing 20 hours or more of power in rural area.
- (c): Central Electricity Authority (CEA) has reported 6,64,706 cases of theft of electricity in 2017-18. As reported by the States on UDAY Portal, provisional Aggregate Technical & Commercial (AT&C) loss for India was 18.29% in 2018-19 and that for Haryana was 17.45%.
- (d): Electricity Act, 2003 provides for dealing with theft of electricity. Government of India supports States through various schemes such as IPDS, DDUGJY and UDAY to enable them in improving their Distribution infrastructure system and management so that energy losses including those due to theft are reduced.
- (e): As mentioned in (a) & (b) above. There are no shortfalls in peak demand met and energy supplied for Haryana in 2018-19.

\*\*\*\*\*\*